

**Central Administrative Tribunal
Principal Bench**

**CP No.156/2018
in
OA No.3735/2017**

New Delhi, this the 19th day of November, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Ramesh Kumar Thareja, Retd. EE (C), Group 'A'
Aged about 67 years,
S/o Sh. Devki Nandan,
R/o 26/171,
West Patel Nagar,
New Delhi – 110 008
2. Krishan Gopal Sood,
Aged about 74 years
S/o Sh. Sukham Chand
R/o B-94, Kirpal Apptt., 44 I P Extn.,
Patparganj,
Delhi – 92
3. Kamal Kumar Verma, Retd. SE (C), Group 'A'
Aged about 72 years
S/o Sh. Baldev Krishan Verma
R/o B-84, Kirpal Aptt., 44 I P Extn. Patparganj,
Delhi – 92
4. Satish Kumar Khatri, Retd. AE (C), Group 'B'
Aged about __ years
S/o late Sh. F C Khatri,
R/o K-71, Sarita Vihar,
New Delhi – 110 076.
5. Subhash Chandra Gupta,
Retd. EE (C), Group 'A',
Aged about 69 years
S/o Shri Shanti Swarup Gupta
R/o Flat No.B-1-010
Tower No.13,
Silver City Society, Sec 93,
Noida, UP 201304.

6. Surinder Kumar Lamba,
Retd. EE (C), Group 'A'
Aged about 62 years
S/o Sh. M R Lamba
R/o BB-24D, Janakpuri,
New Delhi – 110 058 .
7. Ranvir Singh Retd. JE (C), Group 'C',
Aged about 60 years
S/o Sh. Todar Singh,
R/o Flat No.805,
Plot No.39-B,
Santosh Aptt. Sec 6, Dwarka,
New Delhi – 110 075.
8. Anil Bhatia, AE (C), Group 'B'
Aged about 62 years
S/o late Shri G R Bhatia
R/o 2/60 Old Rajinder Nagar,
Delhi.
9. Krishan Lal Suri EE (C), Group 'A',
Aged about 68 years
S/o Sh. K C Suri
R/o B-73, NDMC Employee Co. Group Housing
Society H-3, Block,
Vikas Puri New Delhi – 110 018.
10. Pravesh Kumar Chugh, Retd. EE (C) Group A
Aged about 68 years
S/o Sh. Bal Mukund
R/o 1210, Mukerjee Nagar,
Delhi – 110 009.
11. Devender Kumar Girotra, Retd. EE (C), Group 'A'
Aged about 67 years
S/o Sh. Som Nain Girotra
R/o C-22, Daya Nand Colony, Lajpat Nagar,
New Delhi – 110 024.
12. Rakesh Kumar Kapoor Retd. EE (C), Group 'A'
Aged about 64 years
S/o Sh. Sat Pal Kapoor
R/o WZ-97, Street No.7,
Virender Nagar Janak Puri,
New Delhi – 110 058.

13. Narendra Nath Sharma, Retd. SE (C), Group 'A'
Aged about 69 years
S/o Sh. Arja Nand,
R/o 65, Arawali Apartment Alknand,
Kalkaji,
New Delhi – 110 019.
14. Madhusudan Mathur Retd. EE (C), Group 'A',
Aged about 64 years
S/o Sh. Ram Narain Mathur
R/o Plot No.60-A, Pocket VB
Shalimar Bagh,
Delhi – 110 088.
15. Moolchand Gupta, Retd. EE (C), Group 'A'
Aged about 71 years
S/o Sh. C S Gupta
R/o B-1/27, Raghu Nagar,
Pankha Road,
New Delhi .
16. Chander Mohan Oberoi, Retd. EE (C), Group 'A'
Aged about 68 years
S/o Sh. M N Oberoi
R/o 1602/Tower-7,
Vipul Belmonte, Sec 33,
Gurgaon -122011
Haryana.
17. Vinod Kumar Garg, Retd. EE (C), Group 'A'
Aged about 70 year
S/o Sh. Phool Chand Garg
R/o R-6/5CC, Raj Nagar
Ghaziabad UP.
18. Parveen Kumar Bajaj, Retd. EE (C), Group 'A'
Aged about 66 years
S/o late Sh. R K Bajaj
R/o 2/31, Sarvpriya Vihar
New Delhi – 110016.
19. P.S.S. Nimesh Retd. EE (C), Group 'A'
Aged about 65 years
S/o Sh. Birbal Singh
R/o 600/11,
Krishna Gali No.10,
Adarsh Mohalla,
Maujpur Delhi – 110 053.

20. Balvir Singh, Retd. EE (C), Group 'A'
 Aged about 66 years
 S/o Sh. Tej Singh
 R/o A-172, Sec 31,
 Noida, U.P.
21. Rajinder Singh Hira Retd. AE (C), Group 'A'
 Aged about 72 years
 S/o Sh. Jawala singh
 R/o Block No.37, H.No.4 Old Rajender Nagar
 New Delhi.
22. Vijay Pal Mahajan Retd. AE (C), Group 'B'
 Aged about 67 years
 S/o Sh. Vishwa Mitter,
 R/o B-85, Keshav Kunj,
 Vikash Puri,
 New Delhi – 110 018.
23. Arjun Kumar Bhambani Retd. EE (C), Group 'A'
 Aged about 68 years
 S/o Sh. T P Bhambam
 R/o C5C/10-B, Janak Puri
 New Delhi – 110 058 .
24. Parma Nand Sharma, Retd. AE (C), Group 'B'
 Aged about 65 years
 S/o Sh. Kanwar Lal Sharma
 R/o H.No.5, Adchini, Post Office Malviya Nagar,
 New Delhi – 17.
25. Ramesh Kumar Batra, Retd. EE (C), Group 'A'
 Aged about 68 years
 S/o Sh. Bhagwan Dass
 R/o A-2/55, Sec-5, Rohini Delhi – 85.

...Petitioners

(By Advocate : Mr. M K Bhardwaj)

Versus

1. Sh. Naresh Kumar,
 Chairman,

New Delhi Municipal Council,
Palika Kendra, 3rd Floor, New Delhi.

2. Smt. Chanchal Yadav,
Secretary,
NDMC, Palika Kendra,
3rd Floor, New Delhi.

...Respondents

(By Advocate : Ms. Sriparna Chatterjee)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :

This contempt case is filed alleging that respondents did not implement the order dated 27.10.2017 passed by this Tribunal in OA No.3735/2017. The respondents filed the counter affidavit on 03.05.2018. It is stated that the DTL scale as directed by the Tribunal was extended to as many as 23 candidates and in respect of two others, proceedings are in progress. On an earlier occasion, the CP was adjourned to enable the respondents to complete the process.

2. In this view of the matter, the CP is closed directing that the respondents shall complete the process within two months from today, and we leave it open to the other petitioners herein, who have not been extended the

benefits as yet, to approach this Tribunal in an Application, in case the order is not complied with, by that time.

(Pradeep Kumar)
Member (A)

(L. Narasimha Reddy)
Chairman

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